

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 1165.  
TO BE ANSWERED ON TUESDAY, THE 03<sup>RD</sup> DECEMBER, 2024.**

**SETTING UP OF UNITY MALL FOR SALE ONE DISTRICT ONE PRODUCT**

**1165. SHRI Y S AVINASH REDDY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether all the States would be encouraged to set up a Unity Mall in their state capital or most prominent tourism centre or the financial capital for promotion and sale of their own ODOPs (one district, one product), Geographical Indication (G.I.) products and other handicraft products, and for providing space for such products of all other States including Andhra Pradesh; and
- (b) the details of progress made including the earlier schemes comparatively since their launch, along with funds sanctioned/spent till now, year-wise?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

- (a): All States are encouraged to establish PM Ekta Mall, announced in the Union Budget 2023-24, in State capital or prominent tourism centre or financial capital for the promotion and sale of ODOP products (One District, One Product), Geographical Indication (GI) products, and other handicrafts from across the country. It also has dedicated space for each State and Union Territory, including the State of Andhra Pradesh, to display their ODOP products.
- (b): There were no comparative schemes earlier. However, in the fiscal year 2023-24, under the 'Scheme for Special Assistance to States for Capital Investment 2023-24 (SASCI) Part- VI (Unity Mall)' Rs.5000 Cr was allocated for construction of PM Ekta Malls in all States. Under the scheme, Department of Expenditure approved Detailed Project Reports (DPRs) of 27 States and issued fund release letters to these States. The details of fund sanctioned/released is at **Annexure 1**.

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**ANNEXURE-1****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1165 FOR ANSWER ON 03.12.2024.**

<b>S. No.</b>	<b>States</b>	<b>Number of Ekta Malls sanctioned</b>	<b>Amount sanctioned by DOE, FY 2023-24 (In Rs. Crores)</b>	<b>Amount of 1st Instalment, (In Rs. Crores)</b>
1	Andhra Pradesh	1	172	86
2	Arunachal Pradesh	1	188	94
3	Assam	1	226	113
4	Bihar	1	212.689	106.3445
5	Chhattisgarh	1	200.77	100.385
6	Goa	1	100	50
7	Gujarat	1	202	101
8	Haryana	1	155	77.5
9	Himachal Pradesh	1	132	66
10	Jharkhand	1	162.92	81.46
11	Karnataka	1	192.99106	96.49553
12	Kerala	1	120	60
13	Madhya Pradesh	1	284	142
14	Maharashtra	1	195.136	97.568
15	Manipur	1	149	74.5
16	Meghalaya	1	132	66
17	Mizoram	1	127	63.5
18	Nagaland	1	145	72.5
19	Odisha	1	187.12	93.56
20	Punjab	1	159	79.5
21	Rajasthan	1	202	101
22	Sikkim	1	106	53
23	Tamil Nadu	1	223	111.5
24	Telangana	1	202	101
25	Tripura	1	114	57
26	Uttar Pradesh	3	370.247	185.123
27	Uttarakhand	1	136	68
	<b>Total</b>	<b>29</b>	<b>4795.87306</b>	<b>2397.93603</b>

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